

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.07.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No. 102/2018 in CP No. 04/241/HDB/2018
NAME OF THE COMPANY	Sapphire Blossom Rocks Private Limited
NAME OF THE PETITIONER(S)	Sunil Kumar Pottem & (03) Others
NAME OF THE RESPONDENT(S)	Sapphire Blossom Rocks Private Limited & (03) Others Respondents
UNDER SECTION	241

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M. Anil Kumar	Advocate	9440569156	M. Anil

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Venkata Rami Reddy B. Manipal Reddy	Advocate	9000653656	B. Manipal

**ORDER**

Learned counsel Mr. M. Anil Kumar Present for the Applicant.

Learned counsel Mr. V. Venkat Rami Reddy and Mr. B. Manipal Reddy present for the Respondent.

Heard argument of learned counsel appearing for Petitioner.

For Respondent arguments, list the matter on 24.07.2018 part heard.

  
MEMBER JUDICIAL